

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.03.2021** at **2.00 PM**

PRESENT: **SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)**
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : TCP/105/2016
NAME OF PETITIONER : Savithri Vasanthkumar
NAME OF RESPONDENT : Anju Farms Pvt Ltd & 3 Ors
SECTION : 397/398 of CA 1956

S.No.	NAME (IN CAPITAL)	<u>DESIGNATION</u> REPRESENTATION BY WHOM	SIGNATURE
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Item No. 45 & 46.

~~R.S. PORNIMA~~

SAVITHRI VASANTHKUMAR

R.S. PORNIMA
(PETITIONER)



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SAVITHRI VASANTHKUMARI	R.S. PORNIMA
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46

ORDER

Ms. Savithri Vasanthkumar, Advocate for the Petitioner is physically present before this Tribunal. None appears for the Respondents.

However, it is represented by the Ld. Advocate for the Petitioner that already a settlement has been arrived at between the parties. In the circumstances, she seeks some time to file the terms of settlement before this Tribunal.

Taking into consideration the said representation, the matter stands adjourned to **30.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS